

**IN THE HIGH COURT OF JHARKHAND AT RANCHI**  
**(Civil Writ Jurisdiction)**  
**W.P. (C) No. 4926 of 2009**

.....  
Yamini Santosh Awasthi ..... Petitioner  
**Versus**  
The State of Jharkhand & Others ..... Respondents

**CORAM: HON'BLE MR. JUSTICE KAILASH PRASAD DEO**  
**(Through : Video Conferencing)**

.....  
For the Petitioner : Mr. Mukesh Kumar, Advocate.  
For the Respondents : Mr. Mukesh Kumar Sinha, Sr. S.C.-I  
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**13/08.09.2021.**

Let the case go out of my list to be placed before appropriate Bench after taking necessary permission from Hon'ble the Chief Justice.

**(Kailash Prasad Deo, J.)**

Sunil/-